

GOVERNMENT OF JAMMU AND KASHMIR
Housing & Urban Development Department
Civil Secretariat - Jammu/Srinagar

NOTIFICATION

Jammu, the 3rd February, 2023

S.O. 65 - In exercise of the powers conferred by Section 4 of the Jammu and Kashmir Development Act, 1970 (Act No. XIX of 1970) and in supersession of notification SRO 85 dated 5th March, 2020, the Government hereby directs that the Srinagar Development Authority constituted vide notification SRO 43 dated 02.02.1971, shall consist of the following members; namely:-

1.	Principal Secretary to the Government, Housing & Urban Development Department	Chairman
2.	Commissioner/Secretary to the Government, Department of Forest, Ecology and Environment	Vice-Chairman
3.	Commissioner/Secretary to the Government, Revenue Department	Member
4.	Divisional Commissioner, Kashmir	Member
5.	Secretary to the Government, Planning, Development & Monitoring Department	Member
6.	Deputy Commissioner, Srinagar	Member
7.	Commissioner, Srinagar Municipal Corporation	Member Secretary
8.	Vice Chairman, Srinagar Development Authority	Member
9.	Representative of the Finance Department not below the rank of Additional Secretary	Member
10.	Chief Architect, J&K	Member
11.	Chief Engineer, R&B Kashmir	Member
12.	Chief Town Planner, Kashmir	Member

The term of the office of the aforesaid members shall be two years.

This notification shall come into force w.e.f. 05.03.2022.

By Order of the Government of Jammu and Kashmir.

Sd/-
(Dheeraj Gupta) IAS
Principal Secretary to the Government

Dated 03.02.2023

No. HUD-SDA/18/2022 (C.No. 7037148)

Copy to the:-

1. Financial Commissioner (Additional Chief Secretary), Finance Department.
2. Principal Secretary to the Lieutenant Governor.
3. Principal Secretary to the Government, Department of Forest, Ecology and Environment.
4. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
5. Commissioner/Secretary to the Government, Revenue Department.
6. Divisional Commissioner, Kashmir.
7. Secretary to the Government, General Administration Department.
8. Secretary to the Government, Planning, Development & Monitoring Department.
9. Deputy Commissioner, Srinagar.
10. Commissioner, Srinagar Municipal Corporation.
11. Vice Chairman, Srinagar Development Authority.
12. Director, Archives, Archaeology and Museums, J&K.
13. Chief Town Planner, Town Planning Organization, Kashmir.
14. Chief Architect, J&K.
15. Chief Engineer, R&B, Kashmir.
16. General Manager, Ranbir Government Press, for publication in the extra-ordinary/next issue of the Government Gazette.
17. Private Secretary to the Chief Secretary.
18. Private Secretary to Principal Secretary to the Government, H&UDD.
19. Notification file/stock file.


(Dr. Deepak Kumar) JKAS

Deputy Secretary to the Government

